

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 930
TO BE ANSWERED ON 06/02/2026

UNRELEASED FUNDS UNDER PM AWAS YOJANA (GRAMIN)

930 Shri Derek O' Brien:

Will the Minister of Rural Development be pleased to state:

- (a) the year-wise details of funds due, funds released and funds pending release to the State of West Bengal under Pradhan Mantri Awas Yojana Gramin (PMAY-G) during the last five years;
- (b) the dates of sanction/release, the reasons recorded for delaying any instalments and the present status of release of pending amounts; and
- (c) whether responsibility has been fixed for the delay in release of funds and the action taken against officials responsible, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses.

Under the PMAY-G, the Ministry releases Central Share of funds directly to the State/Union Territories (UTs) by considering them as a single unit. Further, disbursal of funds as progress-linked installments of assistance to beneficiaries is responsibility of the State Government. On the basis of proposals received from States/UTs, the Central Assistance is released to States as per the balance targets, committed liabilities, unspent balance available and their compliance to guidelines of the Scheme and directions received from Ministry of Finance, Government of India from time to time.

The Ministry has released ₹9,498.38 crore as Central Share of funds to the State of West Bengal during last five years and the State has utilised ₹16,680.02 crore (including State Matching Share) for implementing the scheme during the said period, as per information available on AwaasSoft Management Information System (MIS) of the PMAY-G. The Financial year wise detail of Central Share released by the Ministry and funds utilised (including State Matching Share) by the State during each of the last five FYs 2020-21 to 2024-25, is given as under:

Financial Year	Central Share released by Ministry (₹ in crore)	Funds utilised by the State Government, including State Share (₹ in crore)
2020-21	8,810.54	10,037.26
2021-22	687.84	5,423.18
2022-23	0	1,108.30
2023-24	0	80.57
2024-25	0	30.71
Total	9,498.38	16,680.02

Note: Utilisation of funds in a FY includes release of funds received in previous years and utilised during the FY.

Under the PMAY-G, cumulative target of 45.69 lakh houses has been allocated to the State Government of West Bengal against which the State has given sanctions to 45.69 lakh houses, released first installment of assistance to 34.66 lakh beneficiaries, second installment of assistance to 34.30 lakh beneficiaries and 34.20 lakh houses are completed, as of 03.02.2026.

The Ministry has already released ₹25,798 crore as Central share since 2016-17 till 2021-22 to the State of West Bengal for implementation of the PMAY-G. However, post allocation of target to the State from the finalized Awaas+ 2018 survey lists in November, 2022, complaints regarding irregularities in implementation of PMAY-G were received. These complaints were verified through National Level Monitoring (NLM) Teams and Senior Officers Teams. No Central share of funds have been released to the State of West Bengal under the PMAY-G, with the approval of the competent authority in the Ministry, during FY 2022-23 to 2025-26 (till date) for targets of FY 2022-23 from the finalized Awaas+ 2018 survey lists due to non-submission of satisfactory Action Taken Reports (ATR) on the observations of the NLM teams and Senior Officers' Teams of the Ministry of Rural Development.
